

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No. 46
IA No. 1251/2022
In
CP (IB) No. 183/Chd/CHD/2021
(Admitted Matter)**

**Under Section 60(5) of the
Insolvency & Bankruptcy Code,
2016**

In the matter of:-

Neeraj Bansal

...Applicant

Present through Video Conferencing:

Ms. Divya Sharma with Ms. Manveen Narang, Advocates for
applicant.

IA No. 1251/2022

List on 16.01.2023 for consideration.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

November 29, 2022
YP